



Government of Jammu and Kashmir  
Labour and Employment Department  
Civil Secretariat, J&K Srinagar

Notification  
Srinagar, the 22<sup>th</sup> September, 2016

SRO. 306 :- Whereas, the management of M/S Free India Gun Manufactures Satwari, Jammu C/O 6 Industrial Estate Ext. Area Ashok Nagar Satwari Cantt. through its partner S.Sharanjit Singh S/O late Kartar Singh R/o 355, Sant market Below Gumat, Jammu has terminated the services of its workman namely Krishan Lal and 12 ors.; and

Whereas, the aforesaid workman & 12 ors. raised a dispute against the Management of M/S Free India Gun Manufactures Satwari, Jammu C/O 6 Industrial Estate Ext. Area Ashok Nagar Satwari Cantt. through its partner S.Sharanjit Singh S/O late Kartar Singh R/O 355, Sant market Below Gumat, Jammu before the Conciliation Officer (Assistant Labour Commissioner), Jammu; and

Whereas, all efforts were made by Conciliation Officer during the conciliation proceedings to settle the dispute but both the parties were adamant on their stand and not willing to settle the dispute through negotiation; and

Whereas, the Conciliation Officer, (Assistant Labour Commissioner) Jammu submitted his failure report recommending the case for its reference to the Labour Court for adjudication; and

Whereas, the Government is of the opinion that an industrial dispute exists between the M/S Free India Gun Manufactures Satwari, Jammu C/O 6 Industrial Estate Ext. Area Ashok Nagar Satwari Cantt. through its partner S.Sharanjit Singh S/o late Kartar Singh R/o 355, Sant market Below Gumat, Jammu and the aforesaid workman & 12 ors.; and

*J. Singh*

By order of the Government of Jammu and Kashmir.

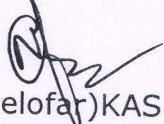
**Sd/-**  
(Nirmal Sharma)IAS  
Secretary to Government,  
Labour and Employment Department

No.L&E/Lab/43/2016

Dated:- 22-09-2016

Copy to the:-

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
2. Labour Commissioner, J&K, Srinagar.
3. Director Information, J&K, Jammu with the request to publish the SRO in the next local dailies of Jammu.
4. General Manager, Government Press, Jammu for its publication in the next issue of Government Gazette.
5. Presiding Officer, Industrial Tribunal/Labor Court, J&K Jammu alongwith full case/leaves in original.
6. Assistant Registrar, J&K High Court, Jammu
7. Deputy Labour Commissioner, Jammu.
8. Assistant Labour Commissioner (Conciliation Officer), Jammu.
9. Stock file (w.2.s.c.).

  
(Neelofar)KAS

Deputy Secretary to Government,  
Labour & Employment Department.

11/9/16 